S.O (CST) (3)

Declaration of Assets and Liabilities

Year....2024 -25.....

I,Archana Sen....., son/daughter/wife of Mr. Brajesh Kumar....., aged......56 years, belonging toBihar Legislative Assembly Secretariat service and presently working as...Private Secretary....give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spous Name Mr.Brajesh Kumar (GovService)	Dependant-1 Prachi	Dependa nt-2 Shaurya	Depen dant-3 Etc. Name
(i)	Cash	80,000/-		12.3		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BVM, Patna 91,000/- F.D.41,000/-, UBI High Court Branch(Joint A/C) 15,000/- PPF 10000/- per month, SBI Banking & Financial Services Fund-145000/-	Submited earlier	F.D. in SBI 6,00,000/-		
(iii)	Bonds, Debentures and Shares in companies	NIMF,PGIMF, IDFCMF,UTIMF, Axis short term 5000/-per month each, ICICI Pru-3,09,391/-		3,00,000/- Shares		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 6708/- yrly				
(v)	Motor Vehicles (details of make, etc.)	Scooty 8107 Maruti Ignis BRO1EW4861		77	- 11	
(vi)	Jewellery (give details of weight and value)	Gold 490gr Silver 220gr		Gold 60gr	Gold 50gr	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s)					

3/2/25

1871

Archana Sea

	- Extent (Total measurement) -Current market value			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		 	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		 	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Kadamkuan- Holding- 187 Survey- 111 Wazirabad Delhi Khesra No. 95/2	 	
(v)	Others (such as interest in property)		 	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on13.02.2025
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	d see	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		Onto 1
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax Paid AXMPS1682F	
	(ii) Wealth Tax [Also indicate the assessment year upto which		

W	ealth Tax return filed.]	
(ii pr	i) Sales Tax [Only in case of oprietary business]	
(iv	y) Property Tax	

GPF/CPF/PRAN No.	- PTS/BLA-1209	
Gender :-	F	(M/F
Date of Birth	2 3 0 3 1 9 6 8 (DD/MM/YY	YY)
Class/Group	B (A/B/C)	
Cadre	(140)0)	
	Stenographer and Private Secretary Cadre	
	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)	
Home District :-	Patna	

	Signature Archana Sen		
	Name of Employee: Archana Sen		
Place:Patna	Designation:Private Secretary		
Date:13-02-2025	Department:.Bihar Legislative Assembly Secretariat		

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.